

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:178
ANSWERED ON:04.12.2014
CRIMINAL JUSTICE SYSTEM
Basheer Shri E. T. Mohammed

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission of India has submitted its report for reforming entire criminal justice system in the country;
- (b) if so, the salient features of the recommendations made in this regard; and
- (c) the steps proposed to be taken thereon by the Government along with the time frame set for implementation thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) : No, Madam.

(b) and (c) : Do not arise.